

Listed on : 08/05/17

Court No. :

Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 2529 OF 2017

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 5385 OF 2017

(Application for exemption from filing official translation)

Bahadur Singh & Anr.

... Petitioner(s)

VERSUS

State of U.P. & Ors.

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 27th March, 2017 when the Court was pleased to pass the following order:

"Delay condoned.

Issue notice, returnable in six weeks.

In the meantime, the petitioners shall not be arrested."

Accordingly Show Cause Notice was issued to the all three Respondents through registered post A.D. on 10/04/2017.

No return of service has been received in respect of all the three respondents so far.

Service of Show Cause Notice is incomplete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED : 4th May, 2017

ASSISTANT REGISTRAR

COPY TO:

Dr. Kedar Nath Tripathy , Advocate

C4/dk

ASSISTANT REGISTRAR